

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-129/2006/8272/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the 22nd September, 2022.

Sub:- **Civil vacation.**

Ref:- Your letter No. DJ/BAK/2022/2915 dated 17.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the entire Civil vacation from 02.10.2022 to 18.10.2022 with station leave permission, from the evening of 01.10.2022 till the morning of 19.10.2022**, as prayed for. You have been allowed to use your official vehicle within the state of Assam, at own cost, during the vacation period. Further, the next senior most Judicial officer available at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-129/2006/8273-8274/A, dated 22-09-2022

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati.
2. The Project Manager, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

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